#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 78 OF 2018 & IA NOS. 358 & 357 OF 2018

# Dated: 26<sup>th</sup> March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

M/s Green Infra Wind Power Generation Ltd. Vs.		d	Appellant(s)
Karnataka Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Apporva Misra Ms. Catherine Ayallore	

## <u>ORDER</u>

Issue notice to the Respondents in the Appeal No.78 of 2018 along with IA No. 358 of 2018 *(IA for Stay)* returnable on 05.04.2018. Dasti, in addition, is permitted.

List the matter on 05.04.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

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